NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 13(ND)/2016 CA NO.

CORAM:

PRESENT:

SH. R. VARDHARJAN

HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Sh. Rajeev Behl

Vs.

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME	DESIGNATI	ON RI	EPRESENTATI	ON	SIGNATURE
1.	Mr. Jayan	- McHa		Responden		LIA
2 .	Mr. Adit	ya Singhal	* A+) =	dw'1
3.	Ms. SAWE	ETH SUAR	ema, ADV	RESP.	Somet	a
	KIRISH	GANDHI	Ad u	PET	7	
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Order

As per order in CP 28(ND)/2016